



2026:AHC:26690-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 5155 of 2010

Sriram Agrawal And Others

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Ajatshatru Pandey, Tarun Jha
Counsel for Respondent(s)	:	Brijesh Sahai, Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

As per office report dated 9.12.2025, opposite party no.3, Sanjay Srivastava has died 10 months ago.

Accordingly, the appeal is dismissed as abated with regard to opposite party no.3, Sanjay Srivasatava. His sureties is directed to be released.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

February 6, 2026

Atul kr. sri.